

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 102 OF 2020

IN

WRIT PETITION NO, 579 OF 2017

Rajan Madathil

..... Petitioner

*V e r s u s*

State of Goa and Ors.

..... Respondents

Ms. Jay Sawaikar, Advocate for the Petitioner.

Ms. Neha Kholkar, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &  
DAMA SESHADRI NAIDU, JJ.

Date : 27<sup>th</sup> August, 2020

P.C.

1. Heard Ms. Sawaikar, the learned Counsel for the applicant and Ms. Neha Kholkar, the learned Additional Government Advocate for the respondents.

2. Taking into consideration the previous orders in this petition, we grant the applicant liberty to apply in the first week of October, 2020.

**DAMA SESHADRI NAIDU, J.**

**M. S. SONAK, J.**

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